

distributed between Ministry of Drinking Water and Sanitation (80% of total collection) and Ministry of Urban Development (20% of total collection). The BE for 2016-17 under Swachh Bharat Cess is ₹ 10,000 crore. Ministry of Urban Development, GoI has released ₹ 159.42 crores during financial year 2015-16 and ₹ 1569.83 crore during current financial year to States/UTs from Swachh Bharat Cess.

(d) Under SBM (Urban), all stakeholders including Civic Bodies, NGOs, States and other Institutions have been actively engaged for ensuring the success of various objectives of the Mission.

Smart cities in Bihar

†302. SHRI RAM NATH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has made an announcement of converting several cities of the country into smart cities and if so, the details thereof;

(b) as of now, the number of cities that have been included in this scheme and names of the cities where the smart city development scheme has been introduced; and

(c) the names of the cities in Bihar where this scheme has been introduced and the time frame by when it will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) and (b) Yes, Sir. Government of India launched Smart Cities Mission on 25.6.2015 for development of 100 Smart Cities across the country. So far 60 (sixty) Smart Cities have been selected in Round 1, fast-track Round and main Round 2 of Smart Cities Mission. The details of 60 cities selected so far are given in Statement-I to III respectively. [Refer to the Statements Appended to the Answer to USQ No. 298 Part (a) and (b)]

(c) Muzaffarpur, Bhagalpur and Biharsharif from Bihar have been selected as potential smart cities through an intra-state competition carried out by the State Government. Bhagalpur has been selected as smart city in Fast Track Round of Stage 2 of the competition.

No vending zones in National Capital

303. SHRI RAJ KUMAR DHOOT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has demarcated no hawking or vending zones or areas in the National Capital, if so, the details thereof;

†Original notice of the question was received in Hindi.